

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1246**  
ANSWERED ON 03.03.2016

**KALASA-BANDURI NALA PROJECT**

1246. SHRI MALLIKARJUN KHARGE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Kalasa-Banduri Nala Project approved by the Government has been completed;
- (b) if so, the details including the current status thereof;
- (c) whether the Government is aware that agitations are currently on to release water for drinking purposes from this project; and
- (d) if so, whether the Government is taking any steps to resolve this dispute and ensure completion of the project at the earliest and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

- (a) The Kalasa-Banduri Project in Karnataka has not been approved by the Government of India, as in-principle clearance granted in April, 2002 was kept in abeyance in September 2002 due to objections raised by Government of Goa.
- (b) The matter is sub-judice before the Mahadayi Water Disputes Tribunal.
- (c) & (d) the people in districts of Gadag, Dharawad, Bagalkot and Belagavi have been agitating since July, 2015 for the implementation of Kalasa-Banduri Project. In August, 2015, the Hon'ble Chief Minister of Karnataka had submitted a memorandum to the Hon'ble Prime Minister of India seeking his mediation for an early resolution of the Mahadayi Water Dispute. In this regard, this Ministry has informed the Government of Karnataka in December, 2015 that any intervention at this stage would not be appropriate, as the matter is pending before the Hon'ble Tribunal.

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